

GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 4841
TO BE ANSWERED ON 31ST MARCH, 2023

EFFICIENCY OF TELE-MENTAL HEALTH PROGRAMME

4841. MS. S. JOTHIMANI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has conducted any study to determine the effectiveness and efficiency of tele-mental health programme in improving mental health outcomes;
- (b) if so, the details thereof;
- (c) the steps taken/proposed to be taken by the Government to ensure secure management of personal and sensitive data and patient privacy on the T-MANAS (Tele-Mental Health Assistance and Nationally Actionable Plan through States) portal;
- (d) the details of exact budgetary allocations and utilisation made for the District Mental Health Programme (DMHP), State/UT-wise; and
- (e) the other steps taken/proposed to be taken to develop community-based models for mental health care?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

- (a) & (b) The Government has launched “National Tele Mental Health Programme” on 10th October, 2022, to further improve access to quality mental health counselling and care services in the country. As on 09.03.2023, 25 States/ UTs have set up 36 Tele MANAS Cells and have started mental health services. 63806 calls have been handled on the helpline. Till date no study has been conducted to determine the effectiveness and efficiency of “National Tele Mental Health Programme” in improving mental health outcomes.
- (c) To ensure secure management of personal and sensitive data and patient privacy on the T-MANAS (Tele-Mental Health Assistance and Nationally Actionable Plan through States) portal the protocols have been centrally defined and administered with in-built mechanisms for ensuring privacy and confidentiality of identity of callers, along with appropriate provisions for security of the IT platform and data is implemented. Tele MANAS adheres to the policies and laws related to Data Protection and Provisions of IT Act, 2000.

- (d) The State/ UT-wise details of funds approved for implementation of the District Mental Health Programme (DMHP) under the National Health Mission is at Annexure.
- (e) In order to develop community based models for mental health care, the District Mental Health Programme (DMHP) component of the NMHP has been sanctioned for implementation in 716 districts for which support is provided to States/UTs through the National Health Mission. Facilities made available under DMHP at the Community Health Centre (CHC) and Primary Health Centre (PHC) levels, include outpatient services, assessment, counselling/ psycho-social interventions, continuing care and support to persons with severe mental disorders, drugs, outreach services, ambulance services etc. Mental health services have been added in the package of services under Comprehensive Primary Health Care under Ayushman Bharat – HWC Scheme. Operational guidelines on Mental, Neurological, and Substance Use Disorders (MNS) at Health and Wellness Centres (HWC) have been released under the ambit of Ayushman Bharat.

Annexure**State/UT wise details of Approvals for National Mental Health Programme (NMHP) under Flexible Pool for Non Communicable Diseases (NCDs) under NHM for the FY 2022-23**

(Rs. in lakhs)

S.No.	State/UT	2022-23
1	Andaman & Nicobar Islands	22.55
2	Andhra Pradesh	1395.32
3	Arunachal Pradesh	242.00
4	Assam	388.42
5	Bihar	187.50
6	Chandigarh	0.00
7	Chhattisgarh	1063.65
8	Dadra & Nagar Haveli and Daman & Diu	15.44
9	Delhi	0.00
10	Goa	44.40
11	Gujarat	834.85
12	Haryana	130.97
13	Himachal Pradesh	53.00
14	Jammu & Kashmir	145.00
15	Jharkhand	220.74
16	Karnataka	1713.24
17	Kerala	872.65
18	Ladakh	116.89
19	Lakshadweep	17.03
20	Madhya Pradesh	247.54
21	Maharashtra	992.00
22	Manipur	396.04
23	Meghalaya	174.40
24	Mizoram	60.30
25	Nagaland	161.61
26	Odisha	513.82
27	Puducherry	52.59
28	Punjab	293.00
29	Rajasthan	402.40
30	Sikkim	48.27
31	Tamil Nadu	1464.70
32	Telangana	254.75
33	Tripura	69.10
34	Uttar Pradesh	2763.83
35	Uttarakhand	60.90
36	West Bengal	555.82
	TOTAL	15974.72